

**Removal of disparity in issue of Passes to Officers and Dependents**

4845. SHRI SHEO NARAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Officers are issued two types of complimentary Passes viz., one White 'A' and the other green;

(b) if so, the relative benefits attached to these two types of passes and which are the officers who are entitled to First Class 'A' passes; and

(c) the steps he proposes to take to remove this disparity and introduce one type of First Class Passes for all categories of officers in view of the Government's policy of socialistic pattern of society?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) Yes.

(b) Holders of First Class White 'A' passes are entitled to travel ACC on payment of 1/3rd the difference between First Class and First Class A.C.C., and also to carry additional luggage of 70 Kgs. per adult, and to travel by Mail train irrespective of distance. These facilities are not available for First Class Green Passes.

(c) The category of First Class 'A' pass holders is a diminishing one and in the course of time this disparity will cease to exist.

**Steps taken to check corruption in Public dealing seats**

4846. SHRI BATESHWAR HEM- RAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether at a meeting of Chief Vigilance Officers of all Ministries it was decided that as a preventive measure it would be useful to locate focal points of corruption and to take suitable steps to ensure that staff employed at such points is not allowed to continue there indefinitely;

(b) whether the Railway Board also decided that rotational transfers, especially in sections which have to deal with the public, should be effected as a rule; and

(c) if so, how many staff are working on public dealing seat for more than five years in the Commercial Branch of Allahabad Division?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) No Conference of Chief Vigilance Officers of all the Ministries of Govt. of India has been held recently. However, one such Conference was held in February, 1966 wherein it was decided that focal points of corruption in each organisation should be located and that the staff employed on such points should be transferred after a prescribed term of service, retention beyond which period should only be with the approval of the higher authority.

(b) The Railway Board had decided in 1957 that staff employed at points of public contacts should be rotated every three years. Later, this period was increased to 5 years in 1961. However, as a result of acceptance of the recommendations of Administrative Reforms Commission in 1970, the Railway Ministry had decided not to have any routine periodical transfers of its employees. Selective transfers, however, are still made of the staff who have stayed long at any station/post and have unsavoury reputation.

(c) Two clerks in Commercial Branch of D.S. Office, Allahabad, are working on public dealing seats for over 5 years. There has been no complaint against them so far. Information in respect of other staff working for more than 5 years on points of public contacts in the Commercial Branch of Allahabad Division as a whole is being collected and will be laid on the Table of House.

**चित्तोड़गढ़ से कोटा तक रेल लाइन**

4847. श्री श्याम सुन्दर सोमानी: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) राजस्थान में चित्तोड़गढ़ से कोटा तक रेलवे लाइन के लिये कितनी बार सर्वेक्षण हो चुका है और तत्संबंधी ब्यौरा क्या है ;

(ख) अब तक इस रेलवे लाइन का निर्माण-कार्य आरम्भ न करने के क्या कारण हैं ; और

(ग) इस पर कब तक कार्य आरम्भ करने का विचार है ?